

Garden City Residential Welfare Society

Correspondence Address : H. No. 430, Garden City, Dehlon Road, Dharour, Sahnewal, Ludhiana-141120 (Pb.)

Ref. No.....

Dated.....24.7.22...

National Green Tribunal
J69J+F7X, Faridkot House, Copernicus Marg,
Near India Gate, New Delhi-110001

Subject: OA 383/2023 Garden City Residential Welfare Society Vs State of Punjab

Dear Sir,

Kindly refer to the order dated 24.05.2024 of this Hon'ble Tribunal

Vide Clause No.7 of order dated 24.05.2024, this hon'ble tribunal had granted further 6 week's time to the Respondent no.4 for filing the reply subject to payment of cost of Rs.50,000/- by the Respondent No.4 to the applicant society within a period of 2 weeks from today i.e.24.05.2024.

We would like to convey our sincere thanks to the Hon'ble Tribunal and give below the facts about defiance of the order given as per Clause No.7.

1. The respondent no.4 has yet not filed the reply though the 6 weeks time has already lapsed.
2. Further we may inform you that the cost of Rs.50,000/- which was to be paid by the respondent no.4 to our society has yet not to been paid though 2 weeks time has already lapsed and now it is the end of 2nd month and society is waiting for the payment of Rs.50,000/- as cost.

This is for your information and for the further necessary action please.

Thanking You

Yours faithfully

For Garden City Residential Welfare Society



(President/ General Secretary)

Regd. Office : H. No. 61, Garden City, Dehlon Road, Dharour, Sahnewal, Ludhiana-141120 (Pb.)

Mobile : 96460-03782, 76967-31354, 94644-17184

E-mail : gcrws.sahnewal@gmail.com

